


DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

19-12-2016

In the Court of... CSM GZB

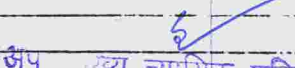
Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
1.	42984/16	नाम पुरी	177A	नामपुरी	₹0=	The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
2.	42985/16	शिखा	11	11	₹0=	
3.	42986/16	पुनीत	नरसिंह	पुनीत	₹0=	
4.	42987/16	रघुनाथ	11	किरीटपुर	₹0=	
5.	42994/16	नरेश	11	नामपुरी	₹0=	
		निहलारिंद बाप	-	नामपुरी		


 मुख्य न्यायिक मजिस्ट्रेट
 गाजियाबाद

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE
LINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF
INDIA)

In the Court of..... IAC, Jy

Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
7233/16	<u>शुद्ध</u>	<u>Murder</u>	<u>लाहौर</u>	<u>100=00</u>	The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
7254/16	<u>सिद्ध</u>	<u>Murder</u>	<u>लाहौर</u>	<u>100=00</u>	
7259/16	<u>निर्मल</u>	<u>Murder</u>	<u>लाहौर</u>	<u>100=00</u>	
7248/16	<u>निर्मल (नकुल)</u>	<u>Murder</u>	<u>लाहौर</u>	<u>100=00</u>	
7247/16	<u>आशीष</u>	<u>Murder</u>	<u>लाहौर</u>	<u>100=00</u>	
7235/16	<u>शरमत</u>	<u>Murder</u>	<u>लाहौर</u>	<u>100=00</u>	
<u>निश्चालित कास</u>		<u>NIL</u>			


 अप मुख्य न्यायिक मजिस्ट्रेट
 कार्ट नं० 1 गाजियाबाद
19/12/16

द्विपर मुख्य न्यायिक मजिस्ट्रेट
कोर्ट नं-2 गाजियाबाद

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

19/12/16

In the Court of.....

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
	निपत वाद					The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
		NIL				
	निवृत्त वाद					
			NIL			

द्विपर मुख्य न्यायिक मजिस्ट्रेट
कोर्ट नं-2 गाजियाबाद
19/12/16

